

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:918  
ANSWERED ON:27.02.2015  
MINIMUM BALANCE IN BANK ACCOUNTS  
Karunakaran Shri P.

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Reserve Bank of India (RBI) has issued guidelines to Bank to inform their customers about fall in minimum balance in their accounts in advance;
- (b) if so, the details thereof; and
- (c) the status of implementation of said guidelines by banks?

**Answer**

The Minister of State in the Ministry of Finance (SHRI JAYANT SINHA)

(a) to (c) Reserve Bank of India (RBI) has issued guidelines dated 20.11.2014 specifying that while levying charges for non-maintenance of minimum balance in their savings bank accounts, banks shall adhere to the additional guidelines given in the Annexure. The guidelines come into effect from April 1, 2015.

All banks have been advised to take immediate steps to update customer information so as to facilitate sending alerts through electronic modes (SMSs / e-mails etc.) for effective implementation of the guidelines.